

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001**

No.HHC/GPF/Adv./Withdrawals

Dated 12.08.2015

**NOTIFICATION**

In exercise of the powers conferred upon him vide Notification No. Fin-C-A(3)-1/98 dated 29.9.1999, issued by the F.C.-cum-Secretary (Finance) to the Government of Himachal Pradesh and in partial modification of earlier Notification of even number dated 27<sup>th</sup> May, 2015, Hon'ble the Chief Justice is pleased to delegate the powers of sanction of advances/withdrawals from the General Provident Fund to the Registrar (Establishment), High Court of Himachal Pradesh, Shimla, in respect of Gazetted/Non-Gazetted Officers/Officials of this High Court Registry with immediate effect.

Hon'ble the Chief Justice is further pleased to order that the Registrar (Administration), High Court of Himachal Pradesh, shall exercise the same powers, in the absence, on leave or otherwise of the Registrar (Establishment) and in the absence of both, such powers shall be exercised by the Registrar (Rules) of this High Court.

By Order

  
REGISTRAR GENERAL

Endst. No.HHC/GPF/Adv./Withdrawal/97 21746-57

Dated 12.08.2015

**Copies forwarded to:-**

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla-1;
2. The Principal Secretary (Finance) to the Government of Himachal Pradesh, Shimla-2;
3. The Secretary (Home) to the Government of Himachal Pradesh, Shimla-2;
4. The Accountant General (Audit), H.P., Shimla-3;
5. The Accountant General (A&E), H.P., Shimla-3;
6. All the Secretaries/Court Masters/Private Secretaries, High Court of H.P., Shimla-1;
7. The Secretary/Private Secretary/PAs to the Registrar General / Registrar (Vigilance) / Registrar(Rules) / Registrar(Judicial) / Registrar(Admn.) / Registrar(Estt.), High Court of H.P., Shimla-1;
8. The Central Project Coordinator, High Court of H.P., Shimla-1,
9. All the Additional Registrars/Dy. Registrars/ Assistant Registrars/Section Officers/Public Relations Officer/Chief Librarian, H.P. High Court, Shimla-1;
10. The NIC Officer posted in the High Court is requested to upload the above Notification on the High Court Website;
11. The Treasury Officer, Capital Treasury, Shimla-2; and
12. Guard file.

  
Registrar General